

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 295 of 2024

Suo Motu proceedings based on the News
published in "The Hindu" dated 08.09.2024
titled: "**Lake developed under Smart Cities
Initiative in Coimbatore turn dumping grounds
for plastic waste**"

-Vs-

The Commissioner,
Coimbatore City Municipal Corporation,
Coimbatore & three others.

...Respondents

INDEX

| S.No | Description | Page No. |
|------|---|----------|
| 1. | REPORT FILED ON BEHALF OF THE SECOND RESPONDENT- TAMIL NADU POLLUTION CONTROL BOARD. | 1 - 5 |
| 2 | Annexure - I to III | 6 - 47 |



**Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 295 of 2024

Suo Motu proceedings based on the News published in "The Hindu" dated 08.09.2024 titled: "**Lake developed under Smart Cities Initiative in Coimbatore turn dumping grounds for plastic waste**" which is related to the grim situation of lakes in Coimbatore that were developed as part of the Smart Cities initiative that have unfortunately become dumping grounds for plastic waste. As per the news item, this includes items like packaged drinking water bottles, snack wrappers, disposable cutlery, trays, and plastic bags.

-Vs-

1. The Commissioner,
Coimbatore City Municipal Corporation,
Coimbatore
2. The Member Secretary,
Tamil Nadu Pollution Control Board (TNPCB),
3. The Central Pollution Control Board (CPCB),
Through its Member Secretary,
4. The District Magistrate (DM),
Coimbatore.

...Respondents

**REPORT FILED ON BEHALF OF THE SECOND RESPONDENT-
TAMIL NADU POLLUTION CONTROL BOARD.**

I, M.Vijayalakshmi, D/o. K.R.Muthiah, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely stated as follows:-

2. I submit that I am working as the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600032 and I am authorized to file this report on behalf of the Second respondents, (TNPCB) and as such I am well acquainted with the facts of the case from the office records available in our office.

M. Vijayalakshmi 18/09/2024
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

3. It is respectfully submitted that the Hon'ble NGT (PB) has initiated a Suo Motu proceedings on 26.9.2024 based on the News published in "The Hindu" dated 08.09.2024 titled: "Lake developed under Smart Cities Initiative in Coimbatore turn dumping grounds for plastic waste" which is related to the grim situation of lakes in Coimbatore that were developed as part of the Smart Cities initiative that have unfortunately become dumping grounds for plastic waste. As per the news item, this includes items like packaged drinking water bottles, snack wrappers, disposable cutlery, trays, and plastic bags. Furthermore, the news item alleges that banning the sale of packaged water bottles at lake sides, installing drinking water kiosks, and introducing a buyback scheme for water bottles can encourage responsible disposal.
4. It is respectfully submitted that, the Hon'ble NGT (PB) has impleaded the following respondents and transferred the OA No.1186 of 2024,(PB) to the Hon'ble NGT, SZ, Chennai for filing the response/reply by the respondents.

1. The Commissioner, Coimbatore City Municipal Corporation, Coimbatore.
2. The Member Secretary, Tamil Nadu Pollution Control Board (TNPCB),
3. The Central Pollution Control Board (CPCB), Through its Member Secretary,
4. The District Magistrate (DM), Coimbatore.

4. It is respectfully submitted that the OA No.1186 of 2024, (PB) was renumbered as OA No.295 of 2024, by the Hon'ble NGT, (SZ). On 26.11.2024, the Hon'ble NGT, SZ, Chennai has directed to file the reply/reports by the respondents.

5. It is respectfully submitted that the lakes developed under the 'Smart City Mission' in Coimbatore District was inspected by TNPCB officials on November 20, 2024. The inspection revealed that used packaged drinking water bottles, plastic food wrappers, and polythene carry bags were being discarded around Kuruchi Kulam, Periya Kulam, and Valankulam lakes.

M. Vijayalakshmi 18/3/2025
 ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

Furthermore, the municipal solid wastes, including plastic wastes, were found dumped near the bank of Selvachinthamani lake.

6. It is respectfully submitted that in this regard, a letter was addressed to the Commissioner, Coimbatore City Municipal Corporation vide letter dated 04.12.2024 requesting to take necessary action regarding the issue related to littering of Lakes and it is requested to comply with the Solid Waste Management Rules, 2016. (Enclosed as Annexure – I)

7. It is respectfully submitted that, the Commissioner, Coimbatore City Municipal Corporation has furnished action taken report to the District Environmental Engineer, TNPCB, Coimbatore South vide letter dated 25.1.2025 and it was received to the O/o. DEE, Coimbatore South dated: 25.01.2025 wherein it was reported that

“Warnings were issued to local shopkeepers regarding the maintenance of their surroundings, and strict instructions were provided to eliminate the use of plastic materials within the vicinity. In alignment with recommendations from several NGOs, the Coimbatore Corporation has initiated awareness campaigns aimed at educating the public on proper waste disposal practices. This is being carried out through various channels, including events, announcements via battery- operated solid waste management vehicles, and other effective outreach methods to ensure direct engagement with the community.

Following the decisive actions taken by the Corporation, representatives from the Pollution Control Board conducted an inspection of the lakes on 20th November 2024, during which they observed that waste disposal practices had significantly improved. However, it was noted that at Selvachinthamani Lake, some local residents were still dumping waste outside the lake premises. The Corporation has issued strict warnings to these individuals and has also implemented fencing around the area to discourage further littering.

To enhance the maintenance of public spaces and ensure effective waste clearance, the Coimbatore Corporation has contracted

M. Vijayabharani 18/3/2025
 ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

M/s. Lion Services Limited, New Delhi, for "Public Space Management Services for Seven Lakes Developed Under the Smart City Mission." This contractor is responsible for clearing all waste types, including plastics and horticultural debris. They are creating a self-sustaining model where the operational and maintenance costs of the seven lakes are covered by revenue generated from the lakes. Their scope of work also includes planting new vegetation, de-weeding, managing parking facilities, maintaining nurseries, cleaning pathways, and utilizing battery-operated vehicles for litter picking. All waste collected by the contractor is processed through the Coimbatore Corporation's solid waste management system"

8. It is also submitted that as per the G. O. (Ms) No. 189 ENVIRONMENT, CLIMATE CHANGE AND FOREST (EC.2) DEPARTMENT dated: 01.11.2024 Tamil Nadu Pollution Control Board has proposed to conduct Massive Plastic collection drive to create awareness among the public once in a month in all the districts for the year 2025 regarding the ill effects of plastic on the environment at a cost of Rs. 10 crore funded by Tamil Nadu Pollution Control Board and the same was approved by the District Collector, Coimbatore. (Enclosed as Annexure – II)

8. It is respectfully submitted that, as per the Standard Operating Procedure for Massive Plastic Collection Drive across all Districts and Greater Chennai Corporation it was proposed that for the month of January 2025, Cleanup/Plogging drive shall be conducted at Beach/Water Bodies.

9. It is respectfully submitted that, as per the Standard Operating Procedure for Massive Plastic Collection Drive during the month of January, Plastic Collection Drive has been conducted throughout the last week of January 2025 in residential areas of all wards of Coimbatore Corporation including the lakes developed under the 'Smart City Mission' initiative. The plogging/collection drive has been conducted on 25.01.2025 in Ukkadam Periyakulam lake in which the volunteers and the municipal workers were engaged. During the collection drive conducted throughout the last week of January 2025 and plogging activities conducted on 25.01.2025, totally 1.02

M. Vijayabhaskar 18/3/2025
 ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

tons of plastic waste was collected and sent to co-processing in cement kilns.
(The Photographs are enclosed as Annexure – III)

10. It is respectfully submitted that, during inspection of the lakes on 14.03.2025 by the officials of TNPCB, the plastic wastes that were scattered in and around the lakes developed under the 'Smart City Mission' in Coimbatore District were removed by the Corporation. Also, the Coimbatore City Municipal Corporation has engaged contractors for maintaining the lakes litter free.

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal, (Southern Zone) may be pleased to pass such order or further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

M. Vijayalakshmi 18/3/2025
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

VERIFICATION

I, M.Vijayalakshmi, D/o. K.R.Muthiah, working as the Additional Chief Environmental Engineer, TNPCB, office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby verify that the contents of above report are true to the best of my knowledge through records.

M. Vijayalakshmi 18/3/2025
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

**Tamil Nadu Pollution Control Board**

From
Dr. R. Chandrasekaran, M.E, M.B.A, Ph.D.,
District Environmental Engineer,
Tamilnadu Pollution Control Board,
Coimbatore South,
Plot No. E-55A, SIDCO Industrial Estate,
Pollachi Main Road,
Kurichi, Coimbatore - 641 021.

To
The Commissioner,
Coimbatore City Municipal Corporation,
Coimbatore -641 018

Letter No. F. NGT(SZ)-OA.295-2024/DEE/TNPCB/CBS/2024 Dated:04.12.2024

Sir,

Sub : TNPC Board - O/o. DEE, Coimbatore South – The SUO-MOTU proceedings initiated by Hon'ble NGT (PB) in O.A NO.1186 OF 2024 based on the news published in "THE HINDU" dated 08.09.2024 titled: "lake developed under smart cities initiative in Coimbatore turn dumping grounds for plastic waste" – inspection carried out – action to be taken – Reg;

Ref : 1.NGT (PB) O.A No.1186 OF 2024.
2.NGT (PB) O.A No.1186 OF 2024 renumbered as NGT (SZ) O.A. No. 295 of 2024.
3.Inspection of Lake developed under Smart Cities Initiative in Coimbatore by the officials of TNPCB, CBS on 20.11.2024
4.CPCB Lr. F. No. Tech/02/Legal (TN)/RDC/2024-25/792 dated: 03.12.2024

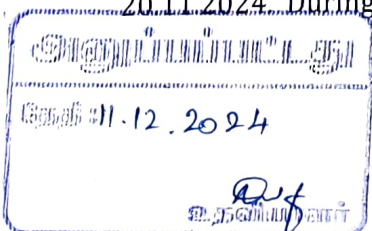
I am to inform that, vide reference 1st cited above the Hon'ble NGT (PB) has initiated a Suo Motu proceedings based on the News published in "The Hindu" dated 08.09.2024 titled: "Lake developed under Smart Cities Initiative in Coimbatore tum dumping grounds for plastic waste" which is related to the grim situation of lakes in Coimbatore that were developed as part of the Smart Cities initiative that have unfortunately become dumping grounds for plastic waste. As per the news item, this includes items like packaged drinking water bottles, snack wrappers, disposable cutlery, trays, and plastic bags.

In this regard, the Hon'ble NGT (PB) has impleaded the following as respondents in the matter vide order dt. 26.09.2024:

1. Commissioner-Coimbatore City Municipal Corporation,
2. The Member Secretary, Tamil Nadu Pollution Control Board (TNPCB),
3. Central Pollution Control Board (CPCB), Through its Member Secretary,
4. District Magistrate (DM), Coimbatore.

Subsequently, the case has been transferred from Hon'ble NGT (PB) to Hon'ble NGT (SZ) and renumbered as O.A. No. 295 of 2024.

Whereas, all the lakes developed under 'Smart City Mission' in Coimbatore District falls under the administrative jurisdiction of O/o. District Environmental Engineer, Coimbatore South were inspected by the officials of TNPCB, Coimbatore south on 20.11.2024. During inspection it was noted that, used packaged drinking water bottles,



Sent by Mail on 04/12/24

plastic food wrappers, polythene carry bags were being discarded in and around the following lakes,

- i. Kuruchi Kulam
- ii. Periya Kulam
- iii. Valankulam

Also, municipal solid wastes including plastic wastes were dumped nearby the bank of Selvachinthamani lake (near back entrance).

Hence, it is requested to take necessary action to refrain the public from littering in and around the lakes developed under 'Smart City Mission' in Coimbatore District. Also, it is requested to comply with the 'Rule 15' of the Solid Waste Management Rules, 2016 as amended.

Whereas, CPCB vide reference 4th cited has requested the TNPCB to submit action taken report on the matter. Hence, it is requested that the action taken in this regard may be intimated to this office immediately as the matter is pending in the Hon'ble NGT (SZ) O.A. No. 295 of 2024.

The receipt of the letter may be acknowledged.


District Environmental Engineer
Tamilnadu Pollution Control Board
Coimbatore South


08/11/24



ABSTRACT

Environment, Climate Change – Massive Plastic Collection Drive across Districts and Greater Chennai Corporation at a cost of Rs.10 Crore from the Tamil Nadu Pollution Control Board funds – Orders – Issued.

ENVIRONMENT, CLIMATE CHANGE AND FOREST (EC.2) DEPARTMENT

G.O.(Ms). No.189

Dated:01.11.2024

குரோதி, ஐப்பசி – 15

திருவள்ளூர் ஆண்டு – 2055

Read:

From the Chairperson, Tamil Nadu Pollution Control Board, letter No.TNPCB / PWM / Massive Collection Drive / F.14854 / 2024, dated 25.7.2024 and 07.10.2024.

=====

ORDER:

The Hon'ble Minister (Environment and Climate Change) has made the following announcement on the floor of assembly during the budget session 2024-2025: -

"ஒவ்வொரு மாவட்டத்திலும், மாவட்டத்தில் உள்ள மாநகராட்சிகள், நகராட்சிகள், பேரூராட்சிகள் மற்றும் ஊராட்சிகளை உள்ளடக்கிய அனைத்து உள்ளாட்சி அமைப்புகளுடன் இணைந்து தமிழ்நாடு மாசுக் கட்டுப்பாடு வாரியம் மூலமாக ஒவ்வொரு மாதமும், ஒரு வாரம் முழுவதும் தொடர்ந்து நெகிழிக் கழிவுகள் சேகரிக்கப்படும். அவ்வாறு சேகரிக்கப்பட்ட நெகிழிக் கழிவுகள், மறு சுழற்சிக்கு அல்லது சிமெண்ட் தொழிற்சாலைகளில் எரிபொருளாக பயன்படுத்த அனுப்பப்படும். இதன் மூலம் நீர், நிலம், காற்று மற்றும் கடல் பகுதிகள் நெகிழியால் மாசுபடுவது முற்றிலும் தடுக்கப்படும். இச்செயல்பாடுகள் தமிழ்நாடு மாசுக் கட்டுப்பாடு வாரிய நிதியிலிருந்து மேற்கொள்ளப்படும்".

2. In the letters read above, the Chairperson, Tamil Nadu Pollution Control Board has sent the proposal and stated that, Government of Tamil Nadu has been a front-runner in implementing the ban on Single Use Plastics and encouraging the use of eco-alternatives to Single Use Plastics. In December 2021, the Hon'ble Chief Minister of Tamil Nadu launched the flagship program "Meendum Manjappai Campaign to promote the use of traditional yellow cloth bags and discourage the use of plastic bags. The Government has undertaken the campaign as a people's campaign through multiple initiatives where maximum involvement of the public is

(P.T.O.)

intended in every initiative implemented. Some of the key initiatives undertaken under this program include creation of a directory of manufacturers and suppliers on eco-alternatives to banned SUPs, hosting a national expo on eco- alternatives, installation of Manjappai vending machines, declaration of plastic free zones, installation of Manjappai kiosks on beaches, conducting public awareness programs at the district level in coordination with District Administration and Industries.

Given the convenience, affordability and ease of availability of plastic it remains a preferred choice for the public. Therefore, intensive awareness drives that directly engage citizens at regular intervals are essential to bring about a permanent behavioural change. In this regard, it has therefore been proposed to undertake massive awareness programs and plastic collection drives across the state. These efforts aim to educate and involve students in the Meendum Manjappai campaign and foster a permanent behavioural change among both the public and students. The detailed Standard Operating Procedure (SoP) for the collection drives is as follows: -

Operation and Partnerships:

- The overall execution of the event shall be undertaken by the District Collectors in their districts in coordination with Urban Local Bodies, Town Panchayats, Panchayat Union, District Environmental Engineers of Tamil Nadu Pollution Control Board, Green Fellows, National Green Corps coordinators and local NGOs.
- Tamil Nadu Pollution Control Board shall conduct an orientation meeting with the Commissionerate of Municipal Administration, Directorate of Town Panchayats, Directorate of Rural Development & Panchayat Raj, District Collectorate and NGC coordinators to discuss the operational guidelines for the drive.
- Tamil Nadu Pollution Control Board shall formulate a detailed event calendar specifying the events to be undertaken by the local bodies, along with the frequency at which these events are to be conducted.
- The District Collector shall be responsible for the disbursement of the funds amongst the local bodies participating in the drive in their respective districts.
- The event is expected to begin with a beach clean-up/ plogging drive and a pledge, followed by an awareness activity and the plastic waste collection drive. The schedule for the awareness activities and the pledges shall be provided by Tamil Nadu Pollution Control Board.
- The collection of the plastic waste shall be undertaken directly from walk-in public and also through a mobile collection unit (a small truck). The truck may be utilised for both creating awareness of the event a week prior and for collecting waste on the day of the event.
- The local bodies shall identify the large residential / commercial complexes along with the Bulk Waste Generators (BWGs) and designate locations/areas wise plan for the mobile collection units.
- An SOP elaborating the practices to be followed for the collection and submission of the plastic waste shall be provided by Tamil Nadu Pollution Control Board. This SOP shall be adhered to by the staff of local bodies and the general public during the collection drive.

- The NGC coordinators shall identify local NGOs and collaborate with local bodies to support clean-up and awareness activities, provide human resources for the collection drive event and coordinate with schools and colleges to encourage their participation in the collection drive.
- An incentive mechanism may be put in place to encourage the general public to contribute a significant quantity of any type of plastic. The local bodies are encouraged to provide an incentive to the public in lieu of the plastic waste collected as part of the collection drive through their own funds or any other funds mobilized through any agreed modalities with waste management agencies or any foundations or like. The incentive scheme could be explored with corporates through their CSR funds.
- Local Bodies, with assistance from the District Environmental Engineers of Tamil Nadu Pollution Control Board, shall identify Waste Management Agencies (WMAs) for collecting the plastic waste deposited by participants in the Collection Drive and establish forward linkages for recycling or processing the collected waste. The waste collected shall be transported to the identified WMAs by the respective local bodies.

Location:

- Plastic waste awareness and collection drives will be held once in a month across all Municipal Corporations (21), Municipalities (138), Town Panchayats (490) and Panchayat Unions/Blocks (388) in the State.
- The collection drive could be located in a nearby public place identified by the local body, such as the playgrounds of a nearby Government School or Government College, parks, etc.

Awareness initiatives:

The plastic waste collection drives shall be conducted with a focus on awareness initiatives. Tamil Nadu Pollution Control Board shall prepare a model action plan template for organizing the event and the same shall be shared with the district collectors for their planning.

- The awareness activities could include clean-up drives, plogging, marathon / Cyclothon, awareness rallies, organizing competitions for school students like painting, short films, wall painting, etc., organizing games for school students on recycling, streaming of awareness videos, display of plastic models made from recycled plastic.
- It is expected that at the event location, hoardings will be displayed, pamphlets distributed and awareness videos screened. Best practices, such as carrying a cloth bag will be showcased through skits or videos, and Manjappai will be distributed. No plastic flexes or materials shall be used and all awareness materials will be prepared in both Tamil and English.
- District Collectors and local bodies shall publicize the event through local newspapers, media channels, and other modes to maximize participation. Additionally, the location and timing of the event shall be shared on the social media handles of district collectorates and local bodies.

- During the event, local body staff, NGC coordinators, NGO representatives and Tamil Nadu Pollution Control Board staff shall continuously interact with the public to raise awareness about the Meendum Manjappai campaign and the ban on Single Use Plastics.

3. Tamil Nadu Pollution Control Board shall provide the overall financial support to organise the awareness activities. The funds for the initiative shall be disbursed by Tamil Nadu Pollution Control Board to the respective district collectors. The Approximate cost for an event per day will be to be around Rs.10,000/- involving 100 persons. The Tamil Nadu Pollution Control Board has estimated the total expenditure for Chennai Corporation as Rs.75 lakhs; For Madurai, Coimbatore and Salem as Rs.50 lakh each; For Districts (16) with one corporation as Rs.25 lakh each; and For remaining Districts (18) as Rs.20 lakh each. The fund details are as follows: -

| S. No. | Details of Districts | Amount for conducting Clean Up Programmes (Rs. in lakhs) | Amount for balling of collected plastic waste and arranging to send a recycler / cement kiln for disposal (Rs. in lakhs) | Amount for creating awareness / advertisement, every month, one week prior to cleaning programmes (Rs. in lakhs) | Amount for Videography, Photography and documentation of all the programmes (Rs.in lakhs) | Total amount per District (Rs. in lakhs) | Total amount (Rs. in lakhs) |
|--------|--|---|---|---|--|---|--------------------------------|
| 1. | Greater Chennai Corporation | 60 | 5 | 6 | 4 | 75 | 75 |
| 2. | District like Madurai, Coimbatore and Trichy (3) | 42 | 3 | 3 | 2 | 50 | 150 |
| 3. | Other District with one Corporation (16) | 21.6 | | 3.4 | | 25 | 400 |
| 4. | Remaining Districts (18) | 18 | | 2 | | 20 | 360 |
| | | | | | | Total | 985 |
| | | | | | | Miscellaneous | 15 |
| | | | | | | Grand Total | 1000 lakh |

- District collectors and local bodies are encouraged to converge additional funding through Central and State Government schemes, such as the Swachh Bharat Mission, as well as through collaborations with industry and CSR partners, to cover any extra expenses related to the collection drive.

Monitoring and Evaluation:

The initiative shall be monitored by District Environmental Engineers of Tamil Nadu Pollution Control Board with the assistance of NGC units through continuous data collection. The local body staff shall be responsible for submitting the following details for each event conducted by the local body in the Meendum Manjappai mobile application created by the Tamil Nadu Pollution Control Board: -

- Number of participants
- Quantity of the plastic waste collected in the event
- Details of the upward linkages of the collected plastic waste
- List of awareness activities undertaken.
- Photos and Videos of the event conducted.

Roles and Responsibilities

| Activity / Tasks | Responsibility |
|--|--|
| Identification of nodal officers across districts for each Government stakeholder | <ul style="list-style-type: none"> • Department of Environment & Climate Change • Commissionerate of Municipal Administration (CMA) • Directorate of Town Panchayats (DTP) • Directorate of Rural Development & Panchayat Raj • District Collectorate • Tamil Nadu Pollution Control Board |
| Organize training / meetings with the stakeholders to discuss the operational guidelines for the drive | <ul style="list-style-type: none"> • Tamil Nadu Pollution Control Board |
| Identifications of locations for conducting the events | <ul style="list-style-type: none"> • Municipal Corporations • Municipalities • Town Panchayats • Panchayat Unions / Blocks |
| Identifications of NGOs for conducting the awareness activities | Local bodies with the assistance from Green fellows and NGC Coordinators with guidance from the Urban Local Bodies / District Environmental Engineers. |
| Creating awareness regarding the event | District Collectorate, Local Bodies, NGC Coordinators, NGOs, DEEs. |
| Organizing the Awareness activities | Local bodies with the assistance from the NGC Coordinators under the guidance of District Collectorate and District Environmental Engineers. |
| Identifications of the WMA partner for coordinating the plastic waste disposing with the recyclers | Local bodies with the assistance from the District Environmental Engineers of Tamil Nadu Pollution Control Board |

| | |
|---|---|
| Transportation of the collected plastic waste for recycling | Local Bodies in collaboration with WMAs |
| Preparation of creative with IEC material for various activities | Tamil Nadu Pollution Control Board, District Collectorate, Local Bodies |
| Submission of event details in the Meendum Manjappai Mobile Application | Local Bodies |

4. The Chairperson, Tamil Nadu Pollution Control Board has therefore requested the Government to consider and issue necessary Government order on the above proposal.

5. The Government after careful examination have decided to accept the proposal of the Chairperson, Tamil Nadu Pollution Control Board for Massive Plastic Collection Drive to create awareness among the public once in a month in all districts and Greater Chennai Corporation for a year regarding the ill effects of plastic on the environment at a cost of Rs.10 crore from the Tamil Nadu Pollution Control Board funds, subject to following conditions: -

- a. A baseline study on plastic usage be done and awareness programme be conducted to ensure the single use plastic usages is reduced. During the collection drive, not only volunteers, but all the municipal workers be engaged in the drive.
- b. In major 6 corporations, drive for e-waste be done at least once.

(BY ORDER OF THE GOVERNOR)

P. SENTHILKUMAR
PRINCIPAL SECRETARY TO GOVERNMENT

To

✓ The Chairperson, Tamil Nadu Pollution Control Board,
Chennai-32.

Copy to:-

The Member Secretary,
Tamil Nadu Pollution Control Board,
Chennai-32.

The Senior Personal Assistant to
Hon'ble Minister (Finance and Environment & Climate Change),
Chennai-9.

The Private Secretary to Principal Secretary to Government,
Environment, Climate Change and Forest Department,
Chennai-9.

The Finance Department, Chennai-9.

The Municipal Administration and Water Supply Department, Chennai-9.

The Rural Development & Panchayat Raj Department, Chennai-9.

The School Education Department, Chennai-9.

The Higher Education Department, Chennai-9.

Stock File/Spare Copy.

//FORWARDED BY ORDER//

Jayin
04/11/24
SECTION OFFICER
04/11/2024

Standard Operating Procedure (SOP) for Massive Plastic Collection Drive across Districts and Greater Chennai Corporation

Tamil Nadu Pollution Control Board

TABLE OF CONTENT

| | |
|---|----|
| 1. Background | 1 |
| 2. Mode of Collection Drive: | 2 |
| 3. Roles and Responsibilities..... | 5 |
| a. Tamil Nadu Pollution Control Board | 5 |
| b. District Collectors/Commissioner, GCC..... | 6 |
| c. Local Bodies..... | 7 |
| d. Green fellows | 10 |
| e. The National Green Corps (NGC) Coordinator | 12 |
| 4. Event Calendar | 13 |
| 5. Fund flow for the initiative..... | 14 |

1. Background

The Government of Tamil Nadu has been a front-runner in implementing the ban on Single Use Plastics (SUPs) and encouraging the use of eco-alternatives to SUPs. In December 2021, the Hon'ble Chief Minister of Tamil Nadu launched the flagship program "Meendum Manjappai Campaign" to promote the use of traditional yellow cloth bags by the public in order to discourage the use of plastic bags. The Government has undertaken the campaign as a people's campaign through multiple initiatives, where maximum involvement of the public is intended in every initiative implemented.

The Hon'ble Minister for Environment and Climate Change on the floor of the Assembly 2024, made an announcement regarding massive awareness program and plastic collection drive across the State in order to educate and involve the general public in the 'Meendum Manjappai' campaign.

In continuation to the above, the Government has issued G.O.(Ms.) No.189, of Environment, Climate Change & Forest Department, dated. 01.11.2024, for Massive Collection Drive across the State. These awareness drives at regular intervals that engage the citizens directly, are essential to bringing about a permanent behavioural change towards the usage of SUPs and the adoption of their eco-alternatives.

The plastic waste awareness and collection drives across all the 38 districts in the State with a frequency of once in every month in the year 2025. The collection drive shall be undertaken in Chennai, by the Commissioner, Greater Chennai Corporation and by all the District Collectors in other than Chennai District involving all urban and rural local bodies in the district. This programme will also focus on

conducting capacity building and awareness activities during the collection drive in association with local NGOs.

The Massive Collection Drive awareness activities include cleanup drives, marathons, cyclothons, awareness rallies, organizing competitions for school students like painting, short films, wall painting, best out of waste, etc., streaming of awareness videos, exhibition of artifacts and products made from recycled plastic, etc.

Tamil Nadu Pollution Control Board (TNPCB) provides the overall financial support to organize the cleanup drive, awareness activities and the collection drive. The Commissioner, Greater Chennai Corporation / District Collectors implement these programs in their districts through Green Fellows involving all urban local bodies, rural local bodies, District Environmental Engineers (DEEs) of TNPCB, NGOs, and National Green Corps (NGC) coordinators.

2. Mode of Collection Drive:

Pre event preparations

- TNPCB shall conduct an orientation meeting with the Commissionerate of Municipal Administration (CMA), Directorate of Town Panchayats (DTP), Directorate of Rural Development & Panchayat Raj, District Collectorate and NGC coordinators to discuss the operational guidelines for the drive.
- Pre event committee meeting to be held at District Collectorate/GCC to plan the cleanup and collection drive
- Identification of nodal officers across each government stakeholder
- Converge additional funding through central and State schemes such as SBM and CSR, by District Collectors.

- District Collectors and the local bodies/GCC shall Publicize the event through local newspaper, media channels and other modes and also the location and timings of the event shall be shared on the Social media handles of District collectors and local bodies/GCC.
- Pre event promotion via mobile collection unit and kiosks.
- The event shall be conducted on every 4th Saturday of every month
- Preparation of creative IEC material for various activities
- Identify nearby public place for cleanup, collection drive and events
- Identification of NGOs for conducting awareness activity
- Coordinate with schools and colleges for participation through NGC coordinators.

Event activities

- The Event should primarily consist of the following 4 components
 - **Pledge**: The event shall start with the pledge.
 - **Cleanup drives and plogging drive** : The fund allotted by TNPCB is mainly for the Cleanup and plogging drive. Participation from Public, NGC coordinators and Students, NGOs and sanitary workers may be entertained. The activity include the cleanup of the places such as beaches, water bodies, religious places etc as per the schedule .
 - **Awareness activities**: rallies, competitions, videos, etc. as mentioned in the event calendar.
 - **Collection drive**: The collection drive is mainly carried out by the sanitary workers in the places such as Residential area, Apartment, Government

Schools and colleges, market places or shopping complexes and Government and corporate offices as per the schedule.

- All the stockholders shall continuously interact with the public to raise awareness about the ban on Single Use Plastic and promotion of eco-alternatives
- At the event location, hoardings will be displayed, pamphlets distributed, and awareness videos screened. Best practices, such as carrying a cloth bag, will be showcased through skits or videos, and Manjappai will be distributed. No plastic flexes or materials shall be used, and all awareness materials will be prepared in both Tamil and English.
- The logos of Mission Life, Government of TamilNadu, TNPCB, Local bodies, Meendum Manjappai, massive plastic cleanup and collection drive logo can be used in the hoardings.
- Collection Drive of plastic waste from public and bulk waste generators (BWGs) using mobile collection units. And the collected plastic wastes are separated and stored in separate containers.

Post event activities

- The collected Plastic waste shall be weighed and transported to Material recovery facility and further to identified recycling or coprocessing facilities by the respective local bodies.
- Submission of the following details for each event conducted by the local body in the Meendum Manjappai mobile application created by the TNPCB. The report shall be submitted to the District collectors every month.
 - Number of participants
 - Quantity of the plastic waste collected in the event

- Details of the upward linkages of the collected plastic waste
- List of awareness activities undertaken
- Photos and videos of the events conducted
- Expenditure details towards each activity
- It shall be noted that the drive is focused on the collection of plastic waste and proper handling of the same. Hence, even if the collection drive is combined with other drives, documentation of the activities shall be done separately.

3. Roles and Responsibilities

a. Tamil Nadu Pollution Control Board

- i. Organize and conduct an orientation meeting with the Commissionerate of Municipal administration, Directorate of Town Panchayats, Directorate of Rural Development & Panchayat Raj, District Collectorate with Green Fellows and NGC coordinators to discuss the operational guidelines for the drive.
- ii. Prepare a model action plan template for organizing the event and the same shall be shared with the District Collectors / Commissioner, GCC for their planning.
- iii. Pledges, Logo and slogan for the drive shall be prepared and disseminated to all the districts.
- iv. Formulate a detailed event calendar specifying the events to be undertaken by the local bodies.
- v. The District Environmental Engineer in every district will be the nodal officer from TNPCB.
- vi. The list of plastic waste recyclers and cement industries who are into recycling and co-processing shall be provided. Assistance shall be given

to Local Bodies by the DEEs to identify suitable Waste Management Agencies (WMAs) partner for collecting the plastic waste deposited by participants in the collection drive and coordinating the plastic waste disposal and transport recyclable plastic waste to plastic waste recyclers and non-recyclable plastic waste to cement industries for co-processing.

- vii. IEC content for various activities shall be prepared and circulated by TNPCB.
- viii. Performance of ULBs will be reviewed once in 3 months and best performing districts will be appreciated/ incentivised.

b. District Collectors/Commissioner, GCC

- i. The District Collectors/Commissioner, GCC shall undertake the overall activities of the collection drive in their district with the help of Green Fellows in coordination with Urban Local Bodies, Town Panchayats, Panchayat Unions, District Environmental Engineers of Tamil Nadu pollution Control Board, National Green Corps coordinators and local NGOs.
- ii. District Collector/Commissioner, GCC shall integrate Massive Plastic Collection Drive as part of agenda in District Level Task Force / City level Task Force meeting in which pre-event planning, orientation and post-event review of the drive shall be carried out with the stakeholders of the Massive Plastic Collection Drive.
- iii. Nominate PAG or any other officer not less than the rank of Deputy Collector as the nodal officer on behalf of District Collectorate. Green Fellows of that district will assist the nodal officer.

- iv. Disburse the funds allotted to respective local bodies as per the requirement.
- v. Promote Event Details, Location, and Timing for Maximum Participation in Collaboration with Local Bodies through:
 - o Local newspapers.
 - o Media channels and other modes.
 - o Share the same to social media handles of District Collectors/Commissioner, GCC.
- vi. Creating awareness regarding the massive collection drive event through Urban Local Bodies, Town Panchayat, Panchayat Union, District Environmental Engineers of Tamil Nadu Pollution Control Board, Green Fellows, National Green Corps coordinators and local NGOs.
- vii. Provide appropriate guidance to Local Bodies for organizing the awareness activities.
- viii. To disburse and ensure that funds under each head are utilised effectively for the activities mentioned in the G.O.
- ix. PRO at District Collectorate can open a dedicated social media handles of District Collector for creating awareness, regular posts with the help of green fellows to reach the people and awareness to local TV channels, local social media influencers, and banners in public places.

c. Local Bodies

- i. Identification and nomination of nodal officers for each type of Local body (Corporation/Municipality/Town Panchayat/Panchayat Unions).
- ii. Preparation of creative with IEC material for various activities

- iii. Identification of NGOs with the assistance of NGC Coordinators for conducting the awareness activities.
- iv. Identification of locations for conducting events.
 - o The Local bodies shall identify the large residential / commercial complexes along with the Bulk Waste Generators (BWGs) and designate location / area-wise plan for the mobile collection units.
 - o Nearby public places, such as the playgrounds of a nearby Government School or Government Colleges, Public Park, etc
- v. Promote Event Details, Location, and Timing for Maximum Participation in Collaboration with District Collectors through:
 - o Local Newspapers.
 - o Media channels and other modes.
 - o Share the same to social media handles of local bodies.
 - o Share the details to common platform (Website) "My TN Initiative: a native stewardship programme" which is being developed by Department of Environment and Climate Change for wider participation of interest persons.
- vi. Mobile collection vehicle shall be utilised to create awareness among the public about the collection drive. Hoardings with the details of awareness activity to be held one week before the programme. Plastic ban and best practices like using cloth bags may be displayed and the vehicle shall be made over around the location of collection.
- vii. Conducting collection drive and the awareness activity as per the schedule (Event Calendar) — Gloves, Masks, Caps and Gunny bags, drinking water and refreshments to be provided to the participants.

- viii. Organizing the Awareness activities like Clean up drives, plogging, Marathon / Cyclothon, awareness rallies, organizing competitions for school students like painting, short films, wall painting, etc., organizing games for school students on recycling, streaming videos, display of plastic models made from recycled plastic – under the guidance of District Collectorate and DEEs, TNPCB involving NGC Coordinators.
- ix. To engage the municipal sanitary workers along with volunteers in the drive.
- x. To place two separate bins at every collection point, one bin for Recyclable plastic waste and Non-recyclable plastic waste each. Mobile collection vehicles shall also be provided with two bins.
- xi. The local bodies may provide an incentive to the public in lieu of the plastic waste collected as part of the collection drive through their own funds or any other funds mobilized through any agreed modalities with waste management agencies (WMA) or through CSR fund from corporate firms.
- xii. Identification of the WMA partner for coordinating the plastic waste disposal with the recyclers – with the assistance from the DEEs, TNPCB
- xiii. The collected plastic waste shall be taken to nearby Material/ Resource Recovery Facility of local bodies, if any, available in the location and shall be bailed and transported to Waste Management Agencies for recycling.
- xiv. High Quality Photos and Videos shall be taken during the event.
- xv. Submission of event details in the Meendum Manjappai Mobile Application as well as the report on the event with the following details shall be submitted to the nodal officer assigned by the District Collector by the local bodies every month:

- Number of participants
 - Quantity of plastic waste collected in the event
 - Details of the upward linkages of the collected plastic waste.
 - List of awareness activities undertaken.
 - Photos and videos of the events conducted.
 - Expenditure detail towards each activity.
- xvi. The data obtained during the Jan-2025 collection drive shall be taken as the base line data
- xvii. In major 6 corporations, e-waste collection drive also to be done at least once.

d. Green fellows

- i. To assist the nodal officer at the District Collectorate/GCC which includes
- Draft and share the meeting agenda with participants.
 - Coordinate with committee members and ensure their availability for the meeting.
 - Provide clear instructions for reporting issues or emergencies, as directed by Nodal officer.
 - Schedule pre-drive awareness events like rallies or social media campaigns
 - Send reminders about the drive's start date and assigned roles.
 - Analyse the data provided by each ULB and highlight any deviations
 - Develop a slideshow or summary chart displaying key matrices (e.g., waste quantities, timelines).

- Assist the collectorate in Post event updates and posting stories on social media or local press.
- ii. To coordinate with the nodal officers from various departments in pre event, event and post event activities
 - iii. Follow up with the NGC coordinators in visiting schools and colleges to present the initiative in person, organize orientation workshops for faculty coordinators and eco club/ volunteer leaders, gather feedback from faculty and student leaders.
 - iv. To indulge themselves in the preparation and distribution of IEC materials, as per the specifications.
 - v. Assist in activities during the cleanup drive, awareness activity and collection drive which includes
 - Ensure all IEC (Information, Education, and Communication) materials are prepared, distributed and displayed during the event
 - Ensure through concerned local bodies that the volunteers visit households and educate them about the drive.
 - Ensure through concerned local bodies that the residents to contribute segregated waste.
 - Registration of volunteers
 - vi. To train the officials of local bodies to enter the details of the event in Meendum Manjappai app.
 - vii. To ensure that all the local bodies are entering the drive details in the Meendum Manjappai app.
 - viii. To publicize the drive by posting social media post in the official District Collectorate social media handles.

e. The National Green Corps (NGC) Coordinator

- i. NGC coordinators to visit schools and colleges to present the initiative in person and organize orientation workshops for faculty coordinators and eco club/ volunteer leaders
- ii. Ensure schools and colleges are informed and motivated to participate in the event.
- iii. Assist ULBs in Organizing cleanup drive, awareness activity and collection drive
 - o Identify and mobilize student volunteers and eco-club members for cleanup and awareness drive.
 - o Interact with public to raise awareness about the ban on single use plastics and promoting eco alternatives
- iv. Assist local bodies in promoting event details through schools, colleges, and other institutions
- v. Supervise and guide student volunteers during event activities like cleanup drives, plogging, marathons, and awareness rallies.
- vi. Support local bodies in organizing student-led activities such as wall painting, best-out-of-waste competitions, or short film screenings.

4. Event Calendar


| Sl. No | Month (4 th Saturday of every month) | Cleanup / Plogging drive | Awareness Activity | Plastic Waste Collection Drive Location |
|--------|---|---------------------------------|---|---|
| 1 | January - 2025 | Beach/ Water Bodies | Awareness Rallies, Marathon/Cyclothon, organizing Competitions for School students like Painting, Short films, wall painting, etc., organizing games for School students on recycling, streaming of awareness videos, display of plastic models made from recycled plastic. | Residential area/Apartment Complexes. |
| 2 | February - 2025 | Religious Places | | Government Schools / Colleges |
| 3 | March – 2025 | Public Park/ Garden/Open spaces | | Market complexes / shopping malls |
| 4 | April – 2025 | Transit Hubs / Market areas | | Government / Corporate offices |
| 5 | May – 2025 | Beach/ Water Bodies | | Residential area/Apartment Complexes. |
| 6 | June – 2025 | Religious Places | | Government Schools / Colleges |
| 7 | July – 2025 | Public Park/ Garden/Open spaces | | Market complexes/shopping malls |
| 8 | August – 2025 | Transit Hubs / Market areas | | Government / Corporate offices |
| 9 | September - 2025 | Beach/ Water Bodies | | Government Schools / Colleges |
| 10 | October – 2025 | Religious Places | | Market complexes/shopping malls |
| 11 | November – 2025 | Public Park/ Garden/Open spaces | | Residential area/Apartment Complexes |
| 12 | December – 2025 | Transit Hubs / Market areas | | Government / Corporate offices |

The Corporations such as Chennai, Madurai, Coimbatore, Tiruchirappalli, Kancheepuram and Tambaram (Chengalpattu district) shall conduct an e waste collection drive along with plastic collection drive atleast once.

5. Fund flow for the initiative

TNPCB shall provide the overall financial support to organize the awareness activities.

- The funds for the initiative shall be isbursed by TNPCB to the respective District Collectors/GCC every three (3) months.
- The proposed funds for all the districts are provided in Annexure 1 & 2.
- The tentative approximate cost for an event per day may be around Rs. 10,000 involving 100 persons (Annexure 3).


For Chairperson
20/12/24

Annexure I

| Sl. No | Details of Districts | Amount for Conducting Clean-up programmes (Rs in Lakhs) | Amount for baling of collected plastic waste and arranging to send to recycler / cement kiln for disposal (Rs in Lakhs) | Amount for creating awareness / advertisement, every month, one week prior to cleaning programmes (Rs in Lakhs) | Amount for Videography, Photography and documentation of all the programmes (Rs in Lakhs) | Total amount per District (Rs in Lakhs) | Total amount for all districts (Rs in Lakhs) |
|-----------------------------|--|--|--|--|--|--|---|
| 1 | Greater Chennai Corporation | 60 | 5 | 6 | 4 | 75 | 75 |
| 2 | districts like Madurai Coimbatore and Trichy (3) | 42 | 3 | 3 | 2 | 50 | 150 |
| 3 | other districts with one Corporation(16) | 21.6 | | 3.4 | | 25 | 400 |
| 4 | Remaining Districts(18) | 18 | | 2 | | 20 | 360 |
| Total (Rs in Lakhs) | | | | | | | 985 |
| Miscellaneous (Rs in Lakhs) | | | | | | | 15 |
| Grand Total | | | | | | | Rs.1000 lakhs |

District collectors and local bodies are encouraged to converge additional funding through Central and State Government schemes, such as the Swachh Bharat Mission, as well as through collaborations with industry and CSR partners, to cover any extra expenses related to the collection drive.

Annexure 2

Fund allocation to districts for organising plastic waste collection drive

| S.No | District Name | Funds to be distributed per annum |
|------|-----------------|-----------------------------------|
| 1 | Chennai | ₹ 75,00,000 |
| 2 | Madurai | ₹ 50,00,000 |
| 3 | Coimbatore | ₹ 50,00,000 |
| 4 | Tiruchirappalli | ₹ 50,00,000 |
| 5 | Salem | ₹ 25,00,000 |
| 6 | Tirunelveli | ₹ 25,00,000 |
| 7 | Tiruppur | ₹ 25,00,000 |
| 8 | Erode | ₹ 25,00,000 |
| 9 | Vellore | ₹ 25,00,000 |
| 10 | Thoothukudi | ₹ 25,00,000 |
| 11 | Dindigul | ₹ 25,00,000 |
| 12 | Thanjavur | ₹ 25,00,000 |
| 13 | Kanniyakumari | ₹ 25,00,000 |
| 14 | Krishnagiri | ₹ 25,00,000 |
| 15 | Thiruvallur | ₹ 25,00,000 |
| 16 | Karur | ₹ 25,00,000 |
| 17 | Cuddalore | ₹ 25,00,000 |
| 18 | Kancheepuram | ₹ 25,00,000 |
| 19 | Chengalpattu | ₹ 25,00,000 |
| 20 | Virudhunagar | ₹ 25,00,000 |
| 21 | Ranipet | ₹ 20,00,000 |

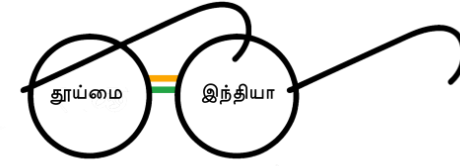
| | | |
|----|-----------------|-------------|
| 22 | Thirupathur | ₹ 20,00,000 |
| 23 | Thiruvannamalai | ₹ 20,00,000 |
| 24 | Villupuram | ₹ 20,00,000 |
| 25 | Kallakurichi | ₹ 20,00,000 |
| 26 | Namakkal | ₹ 20,00,000 |
| 27 | Dharmapuri | ₹ 20,00,000 |
| 28 | The Nilgiris | ₹ 20,00,000 |
| 29 | Theni | ₹ 20,00,000 |
| 30 | Sivagangai | ₹ 20,00,000 |
| 31 | Ramanathapuram | ₹ 20,00,000 |
| 32 | Nagapattinam | ₹ 20,00,000 |
| 33 | Mayiladuthurai | ₹ 20,00,000 |
| 34 | Tiruvarur | ₹ 20,00,000 |
| 35 | Pudukottai | ₹ 20,00,000 |
| 36 | Perumbalur | ₹ 20,00,000 |
| 37 | Ariyalur | ₹ 20,00,000 |
| 38 | Tenkasi | ₹ 20,00,000 |

Annexure 3

Tentative Cost for each cleanup drive

| S. No | Details | Unit Cost | No. of units | Total Cost |
|-------|---|-----------|--------------|------------|
| I | Estimated No. of participants in one event | | 100 | |
| II | Material / equipment required for cleanup event | | | |
| a | Gloves | ₹ 18 | 100 | ₹ 1,800 |
| b | Mask | ₹ 5 | 100 | ₹ 500 |
| c | Gunny bag / bag (one among 5 participants) | ₹ 25 | 20 | ₹ 500 |
| d | Cap | ₹ 30 | 100 | ₹ 3,000 |
| III | Refreshments to participants | ₹ 30 | 100 | ₹ 3,000 |
| IV | Drinking water | | | ₹ 300 |
| V | Banner printing cost | ₹ 750 | 1 | ₹ 750 |
| VI | Total cost for awareness activity at one location | | | ₹ 9,850 |

Approximately Rs 10,000/100 persons for 1 programme.



தூய்மையை நோக்கி மேலும் ஓர் அடி

COIMBATORE CITY MUNICIPAL CORPORATION

**Plastic free Coimbatore - plastic clean-up
and collection drive**

**Sensitizing about Source segregation &
Awareness Campaign to Avoid Plastics and Lake
Cleaning Drive**

Date: 25.01.2025

Rally - Awareness About to Avoid Single Used Plastics Ward No- 81, Ukkadam Bus Stand



Yellow Bag Distributed to Peoples and College Students Ward No- 81, Ukkadam Bus Stand



Yellow Bag Distributed to Peoples and College Students Ward No- 81, Ukkadam Periyakulam



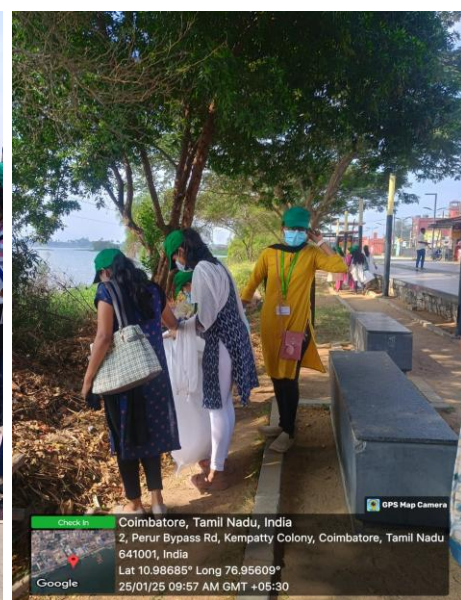
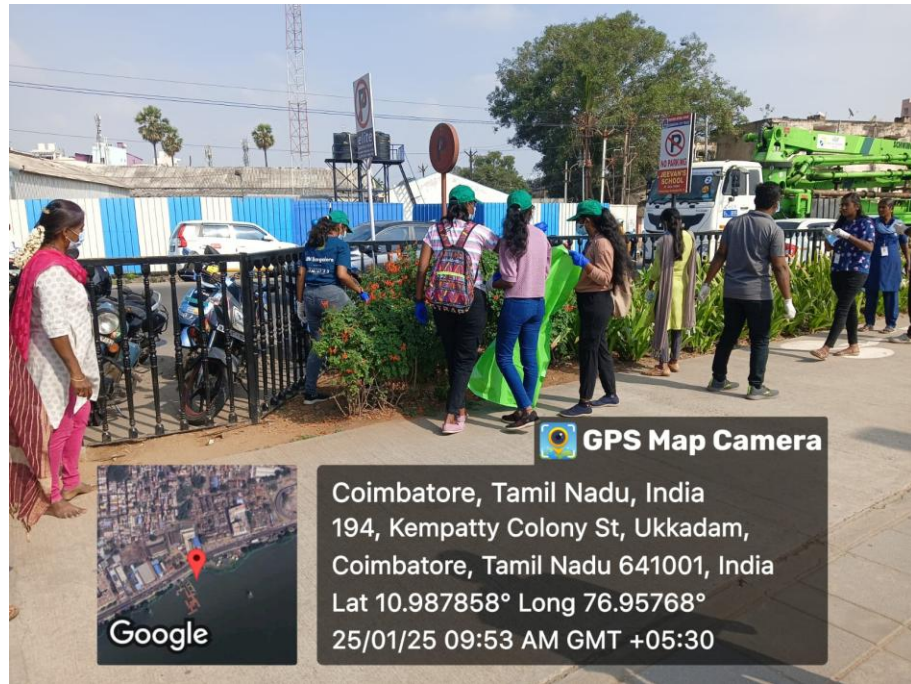
Taken Pledge
Ward No- 81, Ukkadam Periyakulam



Plugging at Ukkadam Periyakulam
Ward No- 81, Ukkadam Periyakulam



40 Plogging at Ukkadam Periyakulam Ward No- 81, Ukkadam Periyakulam



Taken4Pledge
Ward No- 81, Ukkadam Periyakulam



10 Planting at Ukkadam Periyakulam Ward No- 81, Ukkadam Periyakulam



4 Plogging at Ukkadam Periyakulam Ward No- 81, Ukkadam Periyakulam



4 Plogging at Ukkadam Periyakulam Ward No- 81, Ukkadam Periyakulam



Ukkadam Periyakulam
Ward No- 81, Ukkadam Periyakulam



46 Plugging at Ukkadam Periyakulam Ward No- 81, Ukkadam Periyakulam



Galaxy A23
25 January 2025 10:10 am



Thank You

*“The future depends on
what you do today.”*

Mahatma Gandhi



**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 295 of 2024

Suo Motu proceedings based on the News published in "The Hindu" dated 08.09.2024 titled: "**Lake developed under Smart Cities Initiative in Coimbatore turn dumping grounds for plastic waste**"

-Vs-

The Commissioner,
Coimbatore City Municipal Corporation,
Coimbatore & three others.

...Respondents

**REPORT FILED ON BEHALF OF
THE SECOND RESPONDENT-
TAMIL NADU POLLUTION
CONTROL BOARD.**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date:18.03.2025.

Date of hearing on:19.03.2025